

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UN STARRED QUESTION NO. 190

TO BE ANSWERED ON 21.06.2019

ANGANWADI CENTRES

190. SHRI H.VASANTHAKUMAR:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of the funds allocated, released and utilised by the Government for setting up of Anganwadi Centres(AWCs) in the country during each of the last three years and the current year, State/UT-wise;
- (b) whether the Government has made any assessment with regard to the requirements and availability of AWCs in the country and if so, the details and the outcome thereof, State/UT-wise particularly in Tamil Nadu;
- (c) whether the Government has received proposals from States/UTs for setting up of more AWCs in their respective States/UTs; and
- (d) if so, the details thereof along with the action taken by the Government on such proposals so far, State/UT-wise?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) The funds are released for setting up of Anganwadi Centres(AWCs) in the country under, General Component of Anganwadi Services. The details of the funds allocated, released and utilized by the States/UTs during each of the last three years and the current year, State/UT-wise are at Annexure I to IV.

(b) to (d) Under the Anganwadi Services Scheme, a total of 14 lakh AWCs were sanctioned, most of which have already been allocated to States/UTs. The States/UTs have been advised to re-assess their requirement of AWCs. They have also been authorized vide guidelines issued on 1st December, 2014 to relocate AWCs. While relocating the AWCs, the aspect of availability of adequate land, building, water facilities, ease of access of pregnant women and children besides maximum travel distanced not being more than 5 km in case of urban areas and 3 km in rural areas and 1.5 km in tribal areas for the AWWs is to be kept in view.

**STATEMENT REFERRED IN REPLY TO PART (A) OF LOK SABHA UN-STARRED QUESTI
NO. 190 FOR 21.06.2019 ASKED BY SHRI H.VASANTHAKUMAR REGARDING ANGANWA**

Annexure-I

(Rupees in Lakhs)

| Sl. No. | State/UTs | Fund released during 2016-17 | | |
|--------------|----------------------|------------------------------|------------------|------------------|
| | | GENERAL | | |
| | | APIP Approved | Funds released | Funds Utilized |
| 1 | ANDHRA PRADESH | 29181.74 | 14590.85 | 10683.62 |
| 2 | BIHAR | 44755.08 | 32823.24 | 24180.03 |
| 3 | CHHATTISGARH | 23544.28 | 16921.47 | 21763.98 |
| 4 | GOA | 917.67 | 458.83 | 164.23 |
| 5 | GUJARAT | 28651.54 | 31788.45 | 27260.76 |
| 6 | HARYANA | 14834 | 12893.84 | 11240.22 |
| 7 | JHARKHAND | 22688.66 | 13325.75 | 8011.03 |
| 8 | KARNATAKA | 32470.64 | 16235.33 | 24972.47 |
| 9 | KERALA | 20509.06 | 24850.34 | 24093.59 |
| 10 | MADHYA PRADESH | 45980.31 | 43124.79 | 41258.39 |
| 11 | MAHARASHTRA | 51439.62 | 71393.73 | 76898.59 |
| 12 | ODISHA | 35630.84 | 38085.8 | 36054.63 |
| 13 | PUNJAB | 16275.01 | 11246.52 | 10893.25 |
| 14 | RAJASTHAN | 31038.94 | 25486.48 | 23875.03 |
| 15 | TAMIL NADU | 28000.3 | 15731.91 | 8815.7 |
| 16 | TELANGANA | 19669.76 | 9654.88 | 9467.37 |
| 17 | UTTAR PRADESH | 90387.95 | 95627.23 | 86504.44 |
| 18 | WEST BENGAL | 55610.05 | 27805.02 | -15616 |
| 19 | DELHI | 11160.11 | 6560.79 | 747.54 |
| 20 | PUDUCHERRY | 1181.74 | 590.87 | 590.87 |
| 21 | HIMACHAL PRADESH | 16407.14 | 18694.25 | 17583.56 |
| 22 | JAMMU & KASHMIR | 26300.45 | 21105.03 | 14286.35 |
| 23 | UTTARAKHAND | 15442.56 | 12043.25 | 8749.01 |
| 24 | ANDAMAN & NICOBAR | 551.92 | 934.06 | 934.06 |
| 25 | CHANDIGARH | 539.86 | 571.7 | 571.7 |
| 26 | DADRA & NAGAR HAVELI | 365.81 | 365.81 | 365.81 |
| 27 | DAMAN & DIU | 133.84 | 133.84 | 133.84 |
| 28 | LAKSHADWEEP | 481.11 | 78.63 | 78.63 |
| 29 | ARUNACHAL PRADESH | 8591.49 | 7199.13 | 5835.64 |
| 30 | ASSAM | 49218.48 | 44425.65 | 34194.62 |
| 31 | MANIPUR | 9857.74 | 7412.65 | 4959.53 |
| 32 | MEGHALAYA | 5676.27 | 5370.85 | 5350.74 |
| 33 | MIZORAM | 3164.76 | 2172.8 | 2195.92 |
| 34 | NAGALAND | 3884.45 | 4469.91 | 4772.03 |
| 35 | SIKKIM | 1537.34 | 768.68 | 595.07 |
| 36 | TRIPURA | 8579.66 | 7671.45 | 6066.96 |
| Total | | 754660.18 | 642613.81 | 538533.21 |

Note: (1) Funds are released out of approved allocation after adjusting unspent balances / excess expenditure incurred by the States/UTs in the previous year.

(2) The negative fund utilized indicates unspent balance available with the State/UT.

(3) Fund utilized are more than the funds released/approved allocation due to availability of unspent balance of previous year.

APIP- Annual Programme Implementation Plan

**STATEMENT REFERRED IN REPLY TO PART (A) OF LOK SABHA
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H.VASANTHAKUMAR REGARDING ANGANWADI**

**Annexure-II
(Rupees in Lakhs)**

| Sl. No. | State/UTs | Fund released during 2017-18 | | |
|---------|----------------------|------------------------------|------------------|------------------|
| | | GENERAL | | |
| | | APIP Approved | Funds released | Funds Utilized |
| 1 | ANDHRA PRADESH | 22222.12 | 24629.79 | 22012.06 |
| 2 | BIHAR | 38381.93 | 35851.96 | 24204.64 |
| 3 | CHHATTISGARH | 19351.46 | 28345.16 | 28100.38 |
| 4 | GOA | 530.03 | 585.64 | 517.4 |
| 5 | GUJARAT | 21604.78 | 21581.54 | 19675.44 |
| 6 | HARYANA | 10888.88 | 13601.08 | 10648.12 |
| 7 | JHARKHAND | 16057.34 | 14879.45 | 8157.92 |
| 8 | KARNATAKA | 26394.44 | 32177.98 | 38020.58 |
| 9 | KERALA | 14255.09 | 20186.77 | 18103.8 |
| 10 | MADHYA PRADESH | 38534.69 | 46683.69 | 41044.11 |
| 11 | MAHARASHTRA | 44035.79 | 58469.85 | 51980.09 |
| 12 | ODISHA | 28603.34 | 34543.96 | 27505.26 |
| 13 | PUNJAB | 10965.67 | 13998.21 | 8816 |
| 14 | RAJASTHAN | 23913.52 | 30339.08 | 21525 |
| 15 | TAMIL NADU | 17790.77 | 14394.25 | 14339.27 |
| 16 | TELANGANA | 14347.47 | 18905.07 | 18831.04 |
| 17 | UTTAR PRADESH | 70772.24 | 80279.47 | 40917.54 |
| 18 | WEST BENGAL | 45755.55 | 27805.04 | -12283.61 |
| 19 | DELHI | 6278.02 | 6560.53 | -780.79 |
| 20 | PUDUCHERRY | 421.65 | 590.88 | 590.88 |
| 21 | HIMACHAL PRADESH | 11828.07 | 14898.51 | 15249.1 |
| 22 | JAMMU & KASHMIR | 20305.29 | 14383.93 | 14541.83 |
| 23 | UTTARAKHAND | 11226.46 | 11666.46 | 10194.2 |
| 24 | ANDAMAN & NICOBAR | 501.85 | 974.13 | 974.13 |
| 25 | CHANDIGARH | 339.162 | 471.88 | 471.88 |
| 26 | DADRA & NAGAR HAVELI | 186.12 | 182.9 | 182.9 |
| 27 | DAMAN & DIU | 66.373 | 139.28 | 139.28 |
| 28 | LAKSHADWEEP | 76.375 | 39.46 | 39.46 |
| 29 | ARUNACHAL PRADESH | 4184.17 | 8218.4 | 7347.02 |
| 30 | ASSAM | 37084.11 | 37115.73 | 23497.78 |
| 31 | MANIPUR | 6797.25 | 10284.52 | 5454.4 |
| 32 | MEGHALAYA | 3326.62 | 5466.89 | 4125.93 |
| 33 | MIZORAM | 1415.31 | 3416.45 | 3127.52 |
| 34 | NAGALAND | 2214.17 | 6816.95 | 6128.98 |
| 35 | SIKKIM | 793.03 | 1426.33 | 1125.88 |
| 36 | TRIPURA | 6084.74 | 6381.42 | 5741.05 |
| | Total | 577533.88 | 646292.64 | 480266.47 |

Note: (1) Funds are released out of approved allocation after adjusting unspent balances / excess expenditure incurred by the States/UTs in the previous year.

(2) The negative fund utilized indicates unspent balance available with the State/UT.

(3) Fund utilized are more than the funds released/approved allocation due to availability of unspent balance of previous year.

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Annexure-III

(Rupees in Lakhs)

| Sl. No. | State/UTs | Fund released during 2018-19 | | |
|--------------|----------------------|------------------------------|-------------------|---|
| | | GENERAL | | |
| | | APIP Approved | Funds released | Funds Utilized |
| 1 | ANDHRA PRADESH | 28884.89 | 32895.05 | Unspent Balance/Excess expenditure of F.Y 2018-19 will be adjusted in the funds released during 2019-20 after receiving UCs/SoEs from respective States/UTs |
| 2 | BIHAR | 47613.06 | 36974.64 | |
| 3 | CHHATTISGARH | 23943.28 | 28735.52 | |
| 4 | GOA | 721.02 | 778.06 | |
| 5 | GUJARAT | 25716.23 | 29206.4 | |
| 6 | HARYANA | 13080.7 | 13276.2 | |
| 7 | JHARKHAND | 19003.49 | 18797.43 | |
| 8 | KARNATAKA | 31161.5 | 43506.22 | |
| 9 | KERALA | 15699.34 | 17058 | |
| 10 | MADHYA PRADESH | 47132.09 | 50633.1 | |
| 11 | MAHARASHTRA | 50947.2 | 56705.31 | |
| 12 | ODISHA | 32117.23 | 33841.79 | |
| 13 | PUNJAB | 12981.63 | 13411.95 | |
| 14 | RAJASTHAN | 27873.05 | 29085.81 | |
| 15 | TAMIL NADU | 23379.78 | 26488.7 | |
| 16 | TELANGANA | 17816.79 | 21257.53 | |
| 17 | UTTAR PRADESH | 80195.01 | 85548.34 | |
| 18 | WEST BENGAL | 51081.49 | 54839.34 | |
| 19 | DELHI | 5479.59 | 5457.19 | |
| 20 | PUDUCHERRY | 447.65 | 452.11 | |
| 21 | HIMACHAL PRADESH | 18179.26 | 24112.44 | |
| 22 | JAMMU & KASHMIR | 29614 | 34361.46 | |
| 23 | UTTARAKHAND | 17648.3 | 18465.2 | |
| 24 | ANDAMAN & NICOBAR | 756.8 | 883.04 | |
| 25 | CHANDIGARH | 553.9 | 634.14 | |
| 26 | DADRA & NAGAR HAVELI | 300.97 | 354.23 | |
| 27 | DAMAN & DIU | 76.45 | 97.13 | |
| 28 | LAKSHADWEEP | 169.44 | 245.2 | |
| 29 | ARUNACHAL PRADESH | 7528.29 | 7375.84 | |
| 30 | ASSAM | 50802.45 | 49561.1 | |
| 31 | MANIPUR | 9709.45 | 8892.39 | |
| 32 | MEGHALAYA | 5613.68 | 4996.77 | |
| 33 | MIZORAM | 2544.32 | 2493.46 | |
| 34 | NAGALAND | 4828.28 | 3721 | |
| 35 | SIKKIM | 1430 | 1500.366 | |
| 36 | TRIPURA | 8940.65 | 9406.72 | |
| Total | | 713971.26 | 766049.176 | |

Note: (1) Funds are released out of approved allocation after adjusting unspent balances / excess expenditure incurred by the States/UTs in the previous year.

(2) The funds are released to the States/UTs are more than the Approved allocation because of increase in rate of honorarium to the AWWs/AWHs w.e.f 01.10.2018.

APIP- Annual Programme Implementation Plan

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Annexure-IV

(Rupees in Lakhs)

| Sl. No. | State/UTs | Fund released during 2019-20 (till 15.06.2019) | |
|--------------|----------------------|--|-----------------|
| | | GENERAL | |
| | | APIP Approved | Funds released |
| 1 | ANDHRA PRADESH | 36778.6 | 9194.65 |
| 2 | BIHAR | 63915.2 | 15978.8 |
| 3 | CHHATTISGARH | 33243.8 | 8310.95 |
| 4 | GOA | 912.18 | 228.05 |
| 5 | GUJARAT | 32581.23 | 8145.31 |
| 6 | HARYANA | 17475.56 | 4368.89 |
| 7 | JHARKHAND | 25608.28 | 6402.07 |
| 8 | KARNATAKA | 41895.96 | 10473.99 |
| 9 | KERALA | 22766.91 | 5691.73 |
| 10 | MADHYA PRADESH | 60763.99 | 15191 |
| 11 | MAHARASHTRA | 66783.74 | 16695.94 |
| 12 | ODISHA | 44570.7 | 11142.68 |
| 13 | PUNJAB | 18657.52 | 4664.38 |
| 14 | RAJASTHAN | 37642.03 | 9410.51 |
| 15 | TAMIL NADU | 33477.59 | 8369.4 |
| 16 | TELANGANA | 24058.55 | 6014.64 |
| 17 | UTTAR PRADESH | 109850.13 | 27462.53 |
| 18 | WEST BENGAL | 68091.96 | 17022.99 |
| 19 | DELHI | 11431.13 | 2857.78 |
| 20 | PUDUCHERRY | 604.21 | 151.05 |
| 21 | HIMACHAL PRADESH | 22201.73 | 5550.43 |
| 22 | JAMMU & KASHMIR | 37701.07 | 9425.27 |
| 23 | UTTARAKHAND | 21470.94 | 5367.74 |
| 24 | ANDAMAN & NICOBAR | 994.91 | 248.73 |
| 25 | CHANDIGARH | 765.79 | 191.45 |
| 26 | DADRA & NAGAR HAVELI | 375.9 | 93.98 |
| 27 | DAMAN & DIU | 127.45 | 31.86 |
| 28 | LAKSHADWEEP | 95.78 | 23.95 |
| 29 | ARUNACHAL PRADESH | 10187.2 | 2546.8 |
| 30 | ASSAM | 63171.81 | 15792.95 |
| 31 | MANIPUR | 14238.09 | 3559.52 |
| 32 | MEGHALAYA | 7049.75 | 1762.44 |
| 33 | MIZORAM | 3422.38 | 855.6 |
| 34 | NAGALAND | 6370.59 | 1592.65 |
| 35 | SIKKIM | 2182.15 | 545.54 |
| 36 | TRIPURA | 11799.79 | 2949.95 |
| Total | | 953264.6 | 238316.2 |